

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 380 OF 2017 & IA NO. 528 OF 2017
APPEAL NO. 381 OF 2017 & IA NO. 524 OF 2017**

Dated: 4th December, 2017

In the matter of:

TANGEDCO

.... Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. List the matters on **15.1.2018.**

COURT MASTER